

(b) the actual number of SC/ST pharmacists/store keepers working against these posts; and

(c) the steps taken or being taken to fill up the backlog in this respect?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information is being collected and will be laid on the Table of the House.

Review of Legislations on Health

7180. DR. VENKATESH KABDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all existing health legislations are proposed to be reviewed to provide a unified and comprehensive legislation in health field;

(b) if so, broad outlines of the same; and

(c) the date by which the above legislation is proposed to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). Information is being collected and will be placed on the Table of the House.

Indo-UK Agreement on Health Care

7181. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether United Kingdom has agreed to provide financial assistance to India to improve the Health and Family Welfare status of the people in Orissa;

(b) if so, the details of the agreement; and

(c) by when the financial assistance is likely to be received?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) A grant agreement allocating £ 18 million for financing the local cost and £ 2 million for financing the training, consultancies and project monitoring of Orissa Family Welfare Project Phase-II was signed with UK Government on 9.2.1990. The funds are to be used over a period of five years to improve the health and family welfare status of people in Orissa, especially mothers, children and tribal groups. The project provides for development of physical infrastructure including construction of sub-health centres, primary health centres, supply and replacement of vehicles in addition to development of State-wide in service training programme for all health personnel.

(c) U.K. assistance is available to Govt. of India on reimbursement basis. The funds are to be claimed from the U.K. Govt. on the basis of the actual quarterly expenditure.

Out of Turn Allotment of Government Accommodation

7182: SHRI SUBEDAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government servants allotted a residential accommodation in Delhi on cut-of-turn basis from January, 1990 till date; and

(b) grounds for making out-of-turn allotment?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The information is being collected

and will be laid on the Table of the House.

Grants to Tamil Nadu for Family Planning

7183. SHRI ANBARASU ERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the grants given to Tamil Nadu in respect of Family Planning Programmes in the current Five Year Plan; and

(b) the targets achieved in the programmes during the above plan period?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The Eighth Five Year Plan is being formulated. However, the year-wise grants

released to State of Tamil Nadu for implementation of Family Welfare programme during Seventh Five Year Plan is as under:—

<i>Year</i>	<i>Amount (Rs. in lakhs)</i>
<i>1</i>	<i>2</i>
1985-86	2112.24
1986-87	2597.34
1987-88	3125.61
1988-89	2786.38
1989-90	2936.01

(b) The targets/achievements under the programmes are given in the statement.